

**COMMITTEE ON PRIVATE MEMBERS'  
BILLS AND RESOLUTIONS**

**FIRST TO Hundredth REPORTS  
(ENGLISH VERSION)**



**Third LOK SABHA**

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SEVENTIETH REPORT

(Third Lok Sabha)

1. the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf this their Seventieth Report.

2. The Committee met on the 6th September, 1965 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 10th September, 1965.

3. The Members whose resolutions had been included in the List of Business for the 10th September, 1965 had been invited to present their views on the resolutions before the Committee. Pandit Jwala Prasad Jyotishi attended the sitting.

4. The Committee recommend the allocation of time as follows:—

(1) Resolution regarding Development of famine areas.	2 hours.
(2) Resolution regarding Development of agriculture and village industries.	2 hours.
(3) Resolution regarding Manufacture of atomic weapons.	2 hours.
(4) Resolution regarding Strategic roads in Kutch.	1½ hours.

NEW DELHI;

September 6, 1965.

Bhadra 15, 1887 (Saka).

S. V. KRISHNAMOORTHY RAO,

Chairman,

Committee on Private Members'  
Bills and Resolutions.

GMGIPND—1165 (D) LS—(JC 9664)—Lino NS—8-9-65—550